

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:5238
ANSWERED ON:29.04.2005
SUBSIDY TO SMALL POWERLOOM
Barad Shri Jashubhai Dhanabhai

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government is contemplating to provide subsidy for technical advancement of small powerlooms;
- (b) if so, the details thereof;
- (c) the number of powerlooms in the country at present, State-wise, particularly in Gujarat;
- (d) the quantum of textile produced annually by powerlooms particularly in Gujarat; and
- (e) the extent to which the subsidy for technical advancement of small powerlooms will be helpful?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a)&(b) The Government of India has already implemented w.e.f. 06.11.2003, a 20% credit linked capital subsidy scheme for the benchmarked technology pertaining to weaving and preparatory machinery in the powerloom sector. The investment limit on this machinery has been raised to Rs. 1.00 crore with effect from 13.01.2005 from the previous limit of Rs. 60,00 lakhs. The powerloom sector is free to choose between benefits under this scheme or the 5% interest subsidy under Technology Upgradation Fund Scheme (TUFS).

(c) The details of total number of powerlooms in the country, State-wise, is at Annexure.

(d) The production for the last 3 years in respect of the decentralized powerloom sector alongwith the estimated production figures of Gujarat state is as follows :-

Year Production in textiles (in million sq. meters)

All India Gujarat State

2001-02	25192	4812
2002-03	25954	4880
2003-04	26947	4985

(e) The decentralized powerloom sector suffers from technological obsolescence, low level of technical skills, poor productivity, poor product quality and low unit value realization from exports. The above Scheme is aimed at helping rapid modernization and technology upgradation so that the powerloom sector reaps the benefits of cost-competitiveness in the international market.

Annexure-I

OFFICE OF THE TEXTILE COMMISSIONER, GOI, MOT, MUMBAI

POSITION OF THE STATE/UNION TERRITORY WISE INSTALLATION OF POWERLOOMS AS ON 31/03/05.

Sr.No.	Name of State/U.T.	Unit/looms reg. under the erstwhile Textiles	Unit/looms covered under the Textiles (D & R) position of unit/looms as at UPTO THE	Updated No. of Workers	No. of
					the end

(Control) Order PREVIOUS MONTH THE MONTH of the
A, 1986. Month

No. of No. of No. of No. of No. of No. of No. of No. of
units Looms units Looms units Looms units Looms

(3A) (3B) (4A) (4B) (5A) (5B) (6A) (6B) [7]

I. State

1 Andhra Pradesh	5656	37696	4025	6456	6	22	9687	44174	110435
2 Assam	261	2726	0	0	0	0	261	2726	6815
3 Bihar	1439	2850	4	44	0	0	1443	2894	7235
4 Goa	18	122	0	0	0	0	18	122	305
5 Gujarat	28167	257658	4015	64699	1	12	32183	322369	805923
6 Haryana	2647	9844	8	57	0	0	2655	9901	24753
7 Himachal Pr.	159	1302	23	159	0	0	182	1461	3653
8 Jammu & Kashmir	0	0	56	65	0	0	56	65	163
9 Karnataka	21146	61967	3433	19902	0	0	24579	81869	204673
10 Kerala	434	1971	226	760	0	0	660	2731	6828
11 Madhya Pradesh	15106	32981	15559	42752	1	1	30666	75734	189335
12 Maharashtra	146749	472509	67017	382834	542	4952	214308	860295	2150738
13 Orissa	754	3151	38	170	0	0	792	3321	8303
14 Punjab	3412	21618	249	2002	0	0	3661	23620	59050
15 Rajasthan	3624	27793	394	4516	0	0	4018	32309	80773
16 Tamil Nadu	56365	227135	17458	135939	493	2723	74316	365797	914493
17 Uttar Pradesh	25028	65366	101	598	0	0	25129	65964	164910
18 West Bengal	806	4180	80	479	2	6	888	4665	11663
19 Delhi	124	1102	0	0	0	0	124	1102	2755

20 Arunachal Pradesh, 0 0 0 0 0 0 0 0 0
Manipur, Mizoram,
Meghalaya, Nagaland,
Sikkim, Tripura.

II. Union Territory

21 Chandigarh	11	42	0	0	0	0	11	42	105
22 D & N Haveli	17	444	21	518	0	0	38	962	2405
23 Pondicherry	117	830	0	0	0	0	117	830	2075

24 A & Nikobar, D & Diu, 0 0 0 0 0 0 0 0 0
Lakshadweep

TOTAL 312040 1233287 112707 661950 1045 7716 425792 1902953 4757383